

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठORDER OF THE HEARING ON 22<sup>nd</sup> APRIL, 2024, 10:30 A.M.

CP (IB) No. 249/CB/2020, IA (IB) No. 70/CB/2024

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Hariom Rice Mills Pvt. Ltd.
Under Section	10 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) Ms. Akanksha Nehra, Adv.

For Respondent (s) :

**ORDER****IA (IB) No. 70/CB/2024:**

Ld. Counsel Ms. Akanksha Nehra appears for applicant. Await hard copy. List the matter on 29.04.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**